



**TAMIL NADU LEGISLATIVE ASSEMBLY  
(Eleventh Assembly)**

**FOURTH SESSION  
(13th October, 1997 to 18th October, 1997)**

**RESUME OF BUSINESS**

**Legislative Assembly Secretariat,  
Chennai-600 009**



## **PREFACE**

This publication contains a brief resume of the business transacted by the Eleventh Tamil Nadu Legislative Assembly during its Fourth Session, held from 13th October, 1997 to 18th October, 1997.

Chennai-600 009  
Dated 27.11.1997

**D. SOLOMON JEYA PAUL**  
*Secretary*



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**TAMIL NADU LEGISLATIVE ASSEMBLY**  
**ELEVENTH ASSEMBLY - FOURTH SESSION**

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**RESUME OF WORK TRANSACTED BY THE TAMIL NADU**  
**LEGISLATIVE ASSEMBLY FROM 13TH OCTOBER 1997 TO 18TH**  
**OCTOBER 1997**

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**1. SUMMONS**

Summons for the Fourth Session of the Eleventh Tamil Nadu Legislative Assembly were issued to the members of the Legislative Assembly on the 19th September 1997 in S.O. Ms. No.235, Legislative Assembly Secretariat, dated the 19th September 1997.

**II. DURATION OF THE MEETING**

The Fourth Session of the Eleventh Legislative Assembly commenced on the 13th October 1997 and was adjourned sine-die on the 18th October 1997.

**III. SITTINGS OF THE ASSEMBLY**

The Tamil Nadu Legislative Assembly met for 6 days during the period from 13th October 1997 to 18th October 1997 on the following days:-

13th October 1997, 14th October 1997, 15th October 1997, 16th October 1997, 17th October 1997 and 18th October 1997.

In terms of hours it sat for 20 hours and 39 minutes.

**IV. PROROGATION**

The Fourth Session of the Eleventh Tamil Nadu Legislative Assembly was prorogued with effect from the 28th October 1997 vide S.O.Ms.No.255, Legislative Assembly Secretariat, dated the 28th October 1997.

## V. OBITUARY REFERENCES

Eleven Obituary References were made in the Assembly on the demise of the following former Members of the Assembly on the dates noted against them

<i>Serial number and name</i>	<i>Constituency</i>	<i>Period in which served as Member</i>	<i>Date of demise</i>	<i>Date on which reference was made in the House</i>
(1)	(2)	(3)	(4)	(5)
1. Thiru G.K. Subramanian	Bhavanisagar	1980-1984	17.2.1997	13.10.1997
2. Thiru K.Kallan	Udhagamandalam	1980-1984	15.5.1997	13.10.1997
3. Thiru M.Kamalanathan	Uthankarai	1985-1988		
		1962-1967	16.8.1997	13.10.1997
4. Thiru.M.Selvaraj	Virudhachalam	1957-1962	18.8.1997	13.10.1997
	Kurinjipadi	1971-1976		
		1977-1980		
5. Thiru B.S.Dhanushkodi	Tiruvarur	1967-1971	19.8.1997	13.10.1997
6. Pulavar G.Murugaiyan	Tiruvaiyur	1967-1971	6.9.1997	13.10.1997
7. Selvi.D.Sulochana	Perambur(SC)	1962-1967	8.9.1997	13.10.1997
8. Thiru P.S.Chinnadurai	Palladam	1957-1962	10.9.1997	13.10.1997
9. Thiru.V.Periasamy	Andhiyur (SC)	1989-1991	11.9..1997	13.10.1997
		1991-1996		
10. Thiru K.M.Thangamani	Tindivanam	1980-1984	15.9.1997	13.10.1997
		1985-1988		
11. Thiru.R.R.Munusamy	Melmalayanur	1967-1971	30.9.1997	13.10.1997
		1971-1976		

All the Members stood in silence for two minutes as a mark of respect to the deceased.

## VI. CONDOLENCE RESOLUTIONS

(1) On the 13th October 1997, Hon.Thiru P.T.R.Palanivel Rajan placed the following Condolence Resolution before the House:-

"அருள்தொண்டராகவும், அன்பின் தேவதையாகவும், கருணை, அமைதி, ஆகியவற்றின் மொத்த உருவமாகவும், 'மிஷனரிஸ் ஆஃப் சாரிடி' என்ற அமைப்பின் நிறுவனராகவும் விளங்கிய அன்னை தெரலா அவர்கள் தனது 87-ஆம் அகவையில் 5.9.1997 அன்று மறைந்ததற்கு இம்மாமன்றம் தனது ஆழ்ந்த அதிர்ச்சியையும், துயரத்தையும் வருத்தத்தையும் தெரிவித்துக் கொள்கிறது. உலகம் முழுவதும் அன்பையும், இரக்கத்தையும் பரப்புவதற்காக அவர் தன்னுடைய தன்னலமற்ற வாழ்க்கை முழுவதையும் அர்ப்பணித்தார். நோயுற்றோர், இறந்துபடும் நிலையிலுள்ளோர், உதவி தேவைப்படுவோர், மிகவும் ஏழ்மை நிலையில் உள்ளோர் ஆகியோருக்கு அவர் உற்றுழியுதவியும்,



உறுப்பினர்கள் கொடுத்தும் உதவினார், அவருடைய வாழ்நாளில் ஆற்றிய மக்கள் தொண்டுப்பணிக்காக அவருக்கு ரேமன், 'மேகசே விருது', 'அமைதிக்கான நோபல் பரிசு', 'பத்மபூரி விருது', 'கென்னடி உலக விருது', 'அமைதிக்கான போப் ஜான் பரிசு', 'உலக அமைதிக்கான ஜவஹர்லால் நேரு பரிசு' ஆகியவை வழங்கப்பட்டன. மனித சமுதாயத்திற்கு அவர் ஆற்றிய தன்னேரில்லாத தொண்டினைப் பாராட்டும் முகத்தான், இந்தியாவில் பெருமைமிகு சான்றோருக்கு வழங்கப்படும் மிக உயரிய விருதான 'பாரத ரத்னா' விருது வழங்கப்பட்டது.

அவருடைய மறைவினால், இந்நாடு மிகப்பெரும் சமூகத் தொண்டரை இழந்து தவிக்கிறது. அவரது பிரிவினால் துயருற்றிருக்கும் 'மிஷினரிஸ் ஆஃப் சாரிட்' நிறுவனத்திற்கும், கோடானு கோடி மக்களுக்கும் இம்மாமன்றம் தனது ஆழ்ந்த இரங்கலைத் தெரிவித்துக் கொள்கிறது".

The above Resolution was adopted nem con and the House observed silence for two minutes as a mark of respect to the deceased.

(2) On the 13th October, 1997, Hon.Prof K. Anbazhagan, Leader of the House (Minister for Education) moved the following two condolence Resolutions in the House:-

(1) "1989-ஆம் ஆண்டு நீலகிரி மாவட்டம், குன்னூர் தொகுதியிலிருந்து தமிழ்நாடு சட்டமன்றப் பேரவைக்குத் தேர்ந்தெடுக்கப்பட்டு 1991-ஆம் ஆண்டு வரை பணியாற்றியும் 1996-ஆம் ஆண்டில் அத்தொகுதியிலிருந்து இரண்டாம் முறையாக இப்பேரவைக்கு மீண்டும் உறுப்பினராகத் தேர்ந்தெடுக்கப்பட்டு 8.7.1997 வரை பணியாற்றியுள்ள இனிய பண்பும், செயல்திறனும் கொண்ட திரு என். தங்கவேல் அவர்கள் 8.7.1997 அன்று மறைவுற்ற செய்தியறிந்து இப்பேரவை மிகவும் வருந்துகிறது. அன்னாரது மறைவால் அவரைப் பிரிந்து வருந்தும் அவர்தம் குடும்பத்தினருக்கு ஆழ்ந்த இரங்கலையும் அனுதாபத்தினையும் இப்பேரவை தெரிவித்துக்கொள்கிறது".

(2) "1968 -ஆம் ஆண்டு முதல் 1980 ஆம் ஆண்டு வரை தமிழ்நாடு சட்டமன்ற மேலவையின் உறுப்பினராகவும், 1989ஆம் ஆண்டு அன்றைய காமராசர் மாவட்டம், அருப்புக்கோட்டை தொகுதியிலிருந்து தேர்ந்தெடுக்கப்பட்டு 1991-ஆம் ஆண்டு வரை சட்டமன்றப்பேரவை உறுப்பினராகவும், 1996 ஆம் ஆண்டில் அதே தொகுதியிலிருந்து இரண்டாம் முறையாக இப்பேரவைக்கு மீண்டும் தேர்ந்தெடுக்கப்பட்டு கூட்டுறவுத் துறை அமைச்சராகவும், பின்னர் வணிகவரித்துறை அமைச்சராகவும் இனிய பண்பும், செயல் ஆற்றலும் கொண்டு பணியாற்றிய திரு.வே. தங்கபாண்டியன் அவர்கள் தமது 64-வது வயதில் 31.7.1997 அன்று மறைவுற்ற செய்தியறிந்து இப்பேரவை அதிர்ச்சியும், ஆற்றொணாத் துயரமும் கொள்கிறது. அன்னாரது மறைவால் அவரைப் பிரிந்து வருந்தும் அவர்தம் குடும்பத்தினருக்கு இப்பேரவை ஆழ்ந்த இரங்கலையும், அனுதாபத்தினையும் தொவித்துக் கொள்கிறது".

Hon. Leader of the House, Leaders of Parties and Hon. Chief Minister spoke on the Resolution.

Hon. the speaker also associated himself with the sentiments expressed by the leaders.

The above Resolutions were thereafter adopted after observing silence for two minutes and the House adjourned for the day as a mark of respect to the departed souls.

## VII. QUESTIONS

98 starred Questions were answered on the floor of the House. Answers to 381 unstarred Questions were also placed on the Table of the House.

## VIII. PANEL OF CHAIRMEN

On the 14th October 1997, Hon the speaker announced in the House the following Panel of Chairmen for the Fourth Session of the Eleventh Tamil Nadu Legislative Assembly:-

- |                                   |                         |
|-----------------------------------|-------------------------|
| 1. Thiru Pasumpon Tha. Kiruttinan | 2. Thiru R. Avudaiappan |
| 3. Dr. V. Ramasamy                | 4. Thiru.S. Ramalingam  |
| 5. Thirumathi A.S. Ponnammal      | 6. Thiru. K. Subbarayan |

## IX. STATEMENT MADE BY MINISTERS UNDER RULE 110 OF THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES

During the period under Review, two statements were made by Hon. Ministers under Rule 110 of the Tamil Nadu Legislative Assembly Rules on the following matters of Public importance:-

<i>Serial Number and date</i> (1)	<i>Statement made by.</i> (2)	<i>Subject.</i> (3)
1. 15.10.1997	Hon. Minister for Education.	Meeting of the Tamil Nadu Chief Minister and his Karnataka Counterpart, Thiru J.H. Patel in the City on Saturday the October 18, 1997 evening to discuss sandalwood smuggler Veerappan's latest round of kidnapping.
2. 17.10.1997	Hon. Minister for Public works	Release of water from Vaigai Dam for double cultivation from 20.10.1997 onwards due to heavy inflow of rain waters, into the dam.

## X. STATEMENT MADE BY MINISTER UNDER RULE 111 OF THE TAMIL NADU LEGISLATIVE ASSEMBLY RULES

On the 18th October, 1997 Hon.Thiru Veerapandi S. Arumugam, Minister for Agriculture made a statement correcting his reply given to the supplementary question to starred Question No. 1879 (Sl. No. 348) answered on the floor of the House on the 26th March, 1997.

## XI. CALLING ATTENTION STATEMENT

One Calling Attention Statement was made on the floor of the House by the Hon. Minister for Transport on the following matter of urgent public importance:-

<i>Serial Number and Date on which the Statement was made.</i>	<i>Name of the Member who Called the attention of the Minister.</i>	<i>Minister who made the Statement.</i>	<i>Subject.</i>
(1)	(2)	(3)	(4)
1. 18th October, 1997	Thiru Kuttalam P. Kalyanam	Hon. Minister for Transport	Dilapidated condition Vikraman Bridge at Mayiladuthurai Taluk in Kuttalam Constituency.

## XII. LEGISLATIVE BUSINESS

During the period, Twenty-One Bills were introduced and all the twenty-one Bills were considered and passed. The details are as follows:-

<i>Serial Number</i>	<i>Title of the Bill</i>	<i>Date of introduction</i>	<i>Date of Consideration and passing</i>
(1)	(2)	(3)	(4)
1.	The Tamil Nadu Payment of Salaries (Second Amendment) Bill, 1997 (L.A Bill No. 50 of 1997)	14.10.97	15.10.97
2.	The Chennai City Police (Extension to the cities of Salem, Tiruchirappalli and Thirunelveli ) Bill, 1997 (L.A.Bill No. 51 of 1997)	14.10.97	15.10.97
3.	The Chennai Metropolitan Water Supply and Sewerage (Amendment ) Bill, 1997) (L.A. Bill No.52 of 1997)	14.10.97	15.10.97
4.	The Indian Tolls (Tamil Nadu Amendment ) Bill, 1997 (L.A. Bill No. 53 of 1997)	14.10.97	15.10.97
5.	The Tamil Nadu Co-operative Societies (Appointment of Special Officers) Third Amendment Bill, 1997 (L.A. Bill No. 54 of 1997)	14.10.97	15.10.97

<i>Serial Number</i>	<i>Title of the Bill</i>	<i>Date of introduction</i>	<i>Date of Consideration and passing</i>
(1)	(2)	(3)	(4)
6.	The Industrial Disputes (Tamil Nadu Amendment ) Bill, 1997 (L.A. Bill No. 55 of 1997)	14.10.97	15.10.97
7.	The Tamil Nadu Labour Welfare Fund (Amendment ) Bill, 1997 (L.A. Bill No. 56 of 1997)	14.10.97	15.10.97
8.	The Tamil Nadu Veterinary and Animal Science University (Amendment) Bill, 1997 (L.A. Bill of 57 of 1997)	14.10.97	15.10.97
9.	The Tamil Nadu Electricity (Taxation on Consumption ) Bill, 1997(L.A. Bill No. 1997 (L.A. Bill No. 58 of 1997)	15.10.97	16.10.97
10.	The Tamil Nadu Water Supply and Drainage Board (Second Amendment ) Bill, 1997 (L.A. Bill No. 59 of 1997)	15.10.97	16.10.97
11.	The Tamil Nadu Panchayats (Third Amendment and Validation) Bill, 1997 (L.A. Bill No. 60 of 1997)	15.10.97	16.10.97
12.	The Tamil Nadu Panchayats (Fourth Amendment ) Bill, 1997 (L.A.Bill No. 61 of 1997)	15.10.97	16.10.97
13.	The Tamil Nadu Panchayats (Fifth Amendment) Bill, 1997 (L.A. Bill No.62 of 1997)	15.10.97	16.10.97
14.	The Tamil Nadu District Municipalities (Second Amendment) Bill, 1997. (L.A. Bill No.63 of 1997)	15.10.97	16.10.97
15.	The Tamil Nadu General Sales Tax (Sixth Amendment ) Bill,.1997 (L.A. Bill No. 64 of 1997)	16.10.97	18.10.97
*16.	The Tamil Nadu Universities Laws (Amendment ) Bill, 1997 (L.A. Bill No. 65 of 1997)	16.10.97	16.10.97

<i>Serial Number</i>	<i>Title of the Bill</i>	<i>Date of introduction</i>	<i>Date of Consideration and passing</i>
(1)	(2)	(3)	(4)
17.	The Chennai Metropolitan Water Supply and Sewerage (Second Amendment ) Bill, 1997 (L.A.Bill No. 66 of 1997)	16.10.97	18.10.97
* 18.	The Indian Stamp (Tamil Nadu Amendment ) Bill, 1997 (L.A. Bill No. 67 of 1997)	16.10.97	16.10.97
*19.	The Registration (Tamil Nadu Second Amendment) Bill, 1997 (L.A. Bill No.68 of 1997)	16.10.97	16.10.97
20.	The Tamil Nadu Municipal Laws (Second Amendment ) Bill, 1997 (L.A. Bill No. 69 of 1997)	17.10.97	18.10.97
21.	The Tamil Nadu Appropriation (No.5) Bill, 1997 (L.A. Bill No. 70 of 1997)	17.10.97	18.10.97

\*Rule 30, 130 and 132 of the Tamil Nadu Legislative Assembly Rules were suspended and the Bill introduced, considered and passed on the same day.

### **XIII. FINANCIAL BUSINESS**

On the 14th October, 1997, Hon. Kalaignar M. Karunanidhi, Chief Minister presented to the House the First Supplementary Statement of Expenditure for the year 1997-98.

The discussion on the First Supplementary Statement of Expenditure for the year 1997-98 took place in the House on the 17th October, 1997 and House Voted the Demands for the Grants for First Supplementary Estimates for the year 1997-98 on the same day. Out of 621 Cut Motions received for the First Supplementary Statement of Expenditure 152 Cut Motions were admitted of which only 15 were actually moved in the House. They were later withdrawn by the Members by leave of the House.

The Appropriation Bill relating to First Supplementary Statement of Expenditure for the year 1997-98. i.e., the Tamil Nadu Appropriation (No.5) Bill, 1997(L.A. Bill No.70 of 1997) was introduced on the 17th October, 1997. The Bill was considered and passed on the 18th October, 1997.

#### **XIV. GOVERNMENT MOTIONS**

1. On the 16th October, 1997, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following Motion:-

"That Rule 33 of the Tamil Nadu Legislative Assembly Rules be suspended and the House do resolve to transact Government Business today (16.10.1997)".

The Motion was put to vote and carried.

2. On the 16th October, 1997, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following Motion:-

"That under Rule 30 (3) of the Tamil Nadu Legislative Assembly Rules, in item IV ' Government Bills (Consideration) ' in to-day's Agenda, Sl.No.1, i.e., the Tamil Nadu Electricity (Taxation on Consumption) Amendment Bill, 1997 (L.A. Bill No. 58 of 1997) be taken up for consideration and passing after S.I.No. 6 in the same item".

The Motion was put to vote and carried.

3. On the 16th October, 1997, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following Motion:-

"That the Tamil Nadu Legislative Assembly Rules 30, 130 and 132 be suspended and the Tamil Nadu Universities Laws (Amendment) Bill, 1997 (L.A. Bill No. 65 of 1997), the Indian Stamps (Tamil Nadu Amendment ) Bill, 1997 (L.A. Bill No. 67 of 1997) and the Registration (Tamil Nadu Second Amendment ) Bill, 1997 (L.A. Bill No.68 of 1997) be taken up for consideration and passing today (16.10.1997) itself".

The Motion was put to vote and carried.

4. On the 17th October, 1997, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following Motion:-

"That Rule 189(3) of the Tamil Nadu Legislative Assembly Rules, which provides that at 1.30 p.m. On the day or the last of the days, as the case may be allotted under sub-rule(2) all discussion shall terminate and the Speaker shall forthwith put every question necessary to dispose of all the outstanding matters inconnection with the demands for supplementary grants be relaxed and the House do continue with the transaction of financial business".

The Motion was put to vote and carried.

5. On the 18th October, 1997, Hon. Thiru Ko.Si. Mani, Minister for Rural Development and Local Administration moved the following Motion:-

"That this House do extend for another period of six months relaxing Rule 156 (1) Tamil Nadu Legislative Assembly Rules, the time for presentation of the Report of the Select Committee on the Tamil Nadu Urban Local Bodies Bill, 1997 (L.A., Bill No. 42 of 1997)".

The Motion was put to vote and carried nem con.

6. On the 18th October, 1997, Hon. Prof. K. Anbazhagan, leader of the House (Minister for Education) moved the following Motion:-

"That under Rule 25(1) of the Tamil Nadu Legislative Assembly Rules, the House be adjourned sine-die"

The Motion was put to vote and carried nem-con.

#### **XV. NAMING AND WITHDRAWAL OF MEMBERS**

On the 18th October, 1997, Hon. Speaker named Dr. K. Krishnasamy for gesticulation and defying the chair and asked him to withdraw from the House. When the Member refused to do so, the Marshal was called in and the Member was evicted from the House.

On the 18th October, 1997, Hon. Speaker named Thiru. R. Thamaraiikkani for shouting inside the House and disturbing the proceedings and asked him to withdraw from the House. when the Member refused to do so, the Marshal was called in and the Member was removed from the House.

#### **XVI. FELICITATION**

On the 14th October, 1997, Hon. Speaker congratulated Hon. Deputy Speaker on behalf of the House on his successful tour abroad after attending the 43rd Commonwealth Parliamentary Conference in Mauritius from 18.09.1997 to 23.09.1997.

## XVII. PRESENTATION OF REPORTS BY THE COMMITTEES

Thirty two Reports were presented to the House by various Committees of the House as detailed below:-

<i>Serial Number</i> (1)	<i>Name of the Report</i> (2)	<i>Date of Presentation</i> (3)
1.	Twentieth Report of the Committee on Papers laid on the Table, 1997-98	15th October, 1997
2.	Twenty-first Report of the Committee on Papers laid on the Table, 1997-98	15th October, 1997
3.	Fifty-fifth Report of the Committee on Public Accounts, 1997-98	17th October, 1997
4.	Fifty-sixth Report of the Committee on Public Accounts, 1997-98	17th October, 1997
5.	Fifty-seventh Report of the Committee on Public Accounts, 1997-98	17th October, 1997
6.	Fifty-eighth Report of the Committee on Public Accounts, 1997-98	17th October, 1997
7.	Fifty -ninth Report of the Committee on Public Accounts, 1997-98	17th October, 1997
8.	Sixtieth Report of the Committee on Public Accounts, 1997-98	17th October, 1997
9.	Sixty-first Report of the Committee on Public Accounts, 1997-98	17th October, 1997
10.	Sixty-Second Report of the Committee on Public Accounts, 1997-98	17th October, 1997
11.	Sixty-third Report of the Committee on Public Accounts, 1997-98	17th October, 1997
12.	Sixty-Fourth Report of the Committee on Public Accounts, 1997-98	17th October, 1997
13.	Sixty-Fifth Report of the Committee on Public Accounts, 1997-98	17th October, 1997



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<i>Serial Number</i> (1)	<i>Name of the Report</i> (2)	<i>Date of Presentation</i> (3)
14.	Sixty-Sixth Report of the Committee on Public Accounts 1997-98	17th October, 1997
15.	Sixty-Seventh Report of the Committee on Public Accounts, 1997-98	17th October, 1997
16.	Eighth Report of the Committee on Delegated Legislation, 1997-98	17th October, 1997
17.	Twenty-Second Report of the Committee on Papers Laid on the Table, 1997-98	17th October, 1997
18.	Twenty-third Report of the Committee on Papers Laid on the Table, 1997-98	17th October, 1997
19.	Twenty-Fourth Report of the Committee on Papers Laid on the Table, 1997-98	17th October, 1997
20.	Twenty -fifth Report of the Committee on Papers Laid on the Table, 1997-98	17th October, 1997
21.	Twenty-Sixth Report of the Committee on Papers Laid on the Table, 1997-98	17th October, 1997
22.	Sixty-eighth Report of the Committee on Public Accounts, 1997-98.	18th October, 1997
23.	Sixty-ninth Report of the Committee on Public Accounts, 1997-98	18th October, 1997
24.	Seventieth Report of the Committee on Public Accounts, 1997-98	18th October, 1997
25.	Seventy - first Report of the Committee on Public Accounts 1997-98	18th October, 1997
26.	Seventy- Second Report of the Committee on Public Accounts, 1997-98	18th October, 1997
27.	Seventy third Report of the Committee on Public Accounts, 1997-98	18th October, 1997

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<i>Serial Number</i> (1)	<i>Name of the Report</i> (2)	<i>Date of Presentation</i> (3)
28.	Seventy-fourth Report of the Committee on Public Accounts, 1997-98	18th October, 1997
29.	Seventy-fifth Report of the Committee on Public Accounts, 1997-98	18th October, 1997
30.	Fifth Report of the Committee on Government Assurances, 1997-98	18th October, 1997
31.	Seventh Report of the Committee on Petitions, 1997-98	18th October, 1997
32.	Eighth Report of the Committee on Petitions, 1997-98	18th October, 1997

### **XVIII. PAPERS LAID ON THE TABLE OF THE HOUSE**

During the period, one hundred and sixty seven papers were laid on the Table of the House details of which are as follows:-

A. Statutory Rules and orders	.. 116
B. Reports, Notifications and Other Papers	.. 51
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Total	167
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